(c) whether the number of Indian Institutes of Technology (IITs) is proposed to be increased; and

(d) if so, the details of the States where the new IITs are proposed to be established?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): (a) and (b) Revamping of technical education in the country is a continuous process and is achieved through the implementation of the National Policy on Education (NPE) and the Programme of Action (PoA) thereunder. It includes coordinated and planned development of technical education as embodied in the All India Council for Technical Education Act, 1987. The measures taken for modernisation and removal of obsolescence; development of thrust areas in technical education; research and development; as also several other initiatives taken by the All India Council for Technical Education help the States to develop technical education.

(c) and (d) There is no proposal, at present, to establish any new Indian Institute of Technology (IIT).

Misuse of Money for Bangalore Regional Centre of ICHR

487. SHRI RAMACHANDRAIAH RUMANDLA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the money sanctioned for setting up a regional centre of the Indian Council for Historical Research in Bangalore has been spent on pilot projects against the rules and the remaining amount is with an individual who no longer serves the council; and

(b) if so, the steps taken to recover the money from the private account?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): (a) and (b) Information is being collected.

Permission by CBSE for Opening New Schools

488. SHRI K. RAHMAN KHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) how many new schools were given permission by the CBSE during the last three years State-wise;

(b) what are the criteria for giving permission to start a school by CBSE;

(c) whether NOC from the concerned State is a must before granting permission; and